

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 6082 OF 2001

GHANSHYAM G. KHANCHANDANI

Appellant (s)

VERSUS

MOHANDAS C.GURDASANI

Respondent(s)

(With prayer for interim relief)

WITH Civil Appeal NO. 6083 of 2001

Date: 25/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Appellant-in-person

For Respondent(s)

Ms. Chandan Ramamurthi,Adv.

UPON hearing counsel the Court made the following
ORDER

Put up this matter after two weeks.

(Sukhbir Paul Kaur)
Court Master

(Vijay Dhawan)
Court Master